

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills**Date: 15th September, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushaindra Kaurav, Adv.	
2.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 113/2016(CZ) (M.A.No.695/16)	Kaluram Tomar Vs. State of M.P. & 7 Ors.	Mr. Mohammad Arif Sheikh, Adv.	
4.	Original Application No. 60/2016(CZ) (M.A.No.354/16)	Rajesh Kumar Tripathi Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv.	
5.	Original Application 101/2016 (CZ) (M.A.No.659/16)	Rajesh Rangari Vs. Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
6.	Original Application No. 16/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (Gaur River Encroachment) Vs. Union of India & Ors.	Mr. R.S.Verma, Applicant in person	
7.	Original Application No. 102/2016(CZ) (M.A.No.671/16)	Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv.	
8.	Appeal No. 13/2016(CZ) (M.A.No.662/16)	Sangwari Research Organisation Vs. State of M.P. & 8 Ors.	Mr. Rajesh Chand, Adv.	
9.	Original Application No. 110/2016(CZ)	Shri Rajendra Jain Vs. State of M.P. & 2 Ors.	Mr. Rohit Sharma, Adv.	
10.	Original Application No. 87/2016(CZ)	Govind Singh Vs. District Mining Officer & Anr.	Mr. Arun Kumar Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in